

ENERGY, ELECTONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Government of India is evaluating the Super-Computers from USA & Japan. A final decision regarding the type and configuration of the Super Computer will be taken as soon as this evaluation is completed.

Writing of CRs by Government Servants

750. **SHRI SHANTARAM NAIK :** Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to authorise any class or classes of Government servants to write their own Confidential Reports ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). No, Sir. In the Confidential Report formats for the IAS introduced from 1983-86, provision has been made for the officer reported upon, upto the level of Super Time Scale, to indicate their achievements and contributions during the year. This is a kind of self appraisal and is in consonance with the principle of Management by objectives. The reporting officer is required to comment upon these aspects.

The cadre controlling authorities of all the Group 'A' Central Services have been advised to revise the CR formats of their officers on the model of the CR formats revised for the IAS.

Impact of Setback in US Space Programme on India's INSAT-IC Programme

751. **SHRI MURLI DEORA :** Will the PRIME MINISTER be pleased to state :

(a) the nature and extent of impact of recent setback suffered in the US Space Programme on India's INSAT-IC programme ;

(b) the effect on our various plans and programmes in the field of communications, education, etc. designed to spread intensive "awareness" campaigns ; and

(c) whether Government are keeping in view any alternatives in the event of such setbacks in future ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Prior to the "Challenger" accident of 28th January 1986, the INSAT-IC was scheduled to be launched by Challenger in end-September 1986. Following the accident, the Space Shuttle (STS) flights are presently suspended and are not expected to resume earlier than first quarter of 1988. As such, a STS launch opportunity for INSAT-IC is not expected to be available atleast until end-1988/early 1989. A Delta 3920 (expendable launcher) Launch opportunity for INSAT-IC is also not available at least until sometime in the second-half of 1988.

(b) In terms of the availability of on board propellants for attitude maintenance and station-keeping, the INSAT-IB satellite is expected to have a useful life through end-1989 plus and minus six months. As long as INSAT-IB satellite continues to operate satisfactorily, the impact on INSAT services from the delay in operationalisation of INSAT-IC will be basically limited to the growth in the long-distance telecommunications service and some of the regional TV feeds that were planned using INSAT-IC, the "active, spare satellite". To minimise the impact, action has been taken to procure an alternative launch service for launching INSAT-IC at the earliest, which is presently expected to be first quarter of 1988. Efforts will continue to advance the launching to second-half of 1987.

(c) The present situation in which a number of different launchers have suffered failures within a six month period is very unusual. The real solution lies in achieving self-reliance. The second-generation INSAT (INSAT-II) satellites

are now under indigenous development. The next obvious step, on which preliminary work has begun, is to develop a suitable cryogenic upper stage which, with the first two stages of the Polar Satellite Launch Vehicle which is already under development, can provide geo-stationary launch capability for INSAT-II class satellites.

Solution of Ex-Servicemen's Problems

752. SHRI CHINTAMANI PANIGRAHI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are devising a system that will ensure automatic solution of ex-servicemen's problems in future ;

(b) if so, the salient features thereof ; and

(c) the agencies involved for implementation of this programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) No automatic solution to the problems of ex-servicemen is possible.

(b) and (c). Do not arise.

[*Translation*]

Procurement of Wheat by Food Corporation of India

753. SHRI RAJ KUMAR RAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the Food Corporation of India and other state agencies have exceeded all previous records in the matter of procurement of wheat ;

(b) whether it is also a fact that this procurement has increased in all the States excepting Uttar Pradesh where it has gone down ;

(c) the reasons for decline in the procurement of wheat in Uttar Pradesh ; and

(d) the steps being taken by the Government to bring about improvement in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) and (b). The total procurement in all the States has increased to an all time record of 104.65 lakh tonnes during the 1986-87 rabi marketing season. However, wheat procurement in U.P., during the 1986-87 rabi marketing season, upto 18-7-1986, has declined to 15.70 lakh tonnes from 21.48 lakh tonnes in the previous season.

(c) the decline in wheat procurement in U.P. is apparently on account of purchases of wheat by private trade.

(d) Wheat is procured by public agencies when voluntarily offered by farmers for sale at the support price fixed by the Government of India. Wheat offered for sale by farmers in U.P. has been purchased. The present overall wheat procurement and stock position is satisfactory.

[*English*]

Children's Homes

754. SHRI MOHD. MAHFOOZ ALI KHAN :

SHRI MOOL CHAND DAGA :

Will the Minister of WELFARE be pleased to state :

(a) whether Government are aware of the inhuman treatment meted out to the inmates of the Children's Home in Pandav Nagar, Delhi, by forcing the children to eat human excreta as a punishment, as reported in the Indian Express dated the 14th May, 1986 ;

(b) if so, whether Government have made any inquiry into the matter as also in the working of the Children's Homes ;

(c) if so, the details thereof ; and

(d) the remedial steps taken/proposed by Government to reform the working of Children's Homes and punish the guilty persons ?